NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER

: CP/159 - 165/CAA/2017

IN

APPLICATION NUMBER

: CA/95-101/CAA/2017

NAME OF THE TRANSFEROR

: ANKITA PRATISTHAN LTD

NAME OF THE TRANSFEROR

: MAYUKA INVESTMENTS LTD

NAME OF THE TRANSFEROR

: PUNEET TRADING & INVESTMENT CO PVT LTD

NAME OF THE TRANSFEROR

: ZIPAHEAD.COM PVT LTD

DEMERGER 1 **DEMERGER 2** : KESHAV POWER LTD : SHREE NIRMAN LTD

TRANSFEREE

: RAMAINVESTMENT CO PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Course for Peditioner a.v. My

K.RAMERAMY
G.V.MOHAN KUMAR

ORDER

Counsel representing the applicant present. The Registry is directed to place the letter received regarding objections raised in this petition. Put up on 03.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc